

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 322
IA(com.A)- 102/2024
In
CP-23(ND)/2023

IN THE MATTER OF:

Shri Vikas Paliwal & Ors. AND Hemkunt Management Consultancy Pvt Ltd. & Ors.

.....APPLICANT/PETITIONER

SECTION

U/s 241,242 & 246

Order delivered on 03.06.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. S.K. Shara, Mr. Shandilya, Mr. Rana, Advocates.

For the Respondent : Mr. Rishab Jain Advocate.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA(com.A)- 102/2024:-

One week time granted to enable the Respondents to upload the reply affidavit.

List the matter on **12.08.2024**.

CP-23(ND)/2023:-

Pleadings are complete.

List the matter on **12.08.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**